NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 82(ND)12 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: M/s. Om Prakash Talwar V/s. M/s. Logic Controls Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1. R.V. PRABHAT ADVOCATE RESPONDENTS 2 to Bell

3 Riya Chush Advocate Petitioner. Byalluss

ORDER

. Ms. Riya Ghosh learned counsel has appeared on behalf of the petitioner. Learned counsel for the respondent is present. Learned Counsel have stated that the parties are exploring the possibility of entering into an amicable settlement in the matter. Learned counsel seek and are given 6 weeks' time finally on that count.

List on 25.11.2016.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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